

Annexure - 3

Name of the Corporate Debtor: Anudan Properties Private Limited; Date of commencement of CIRP: 15/03/2021; List of creditors as on: 29/07/2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of creditor	Identification No.	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any	
			Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?						% voting share in CoC
1	LICHFL Trustee Company Private Limited	U67190MH2008PTC179718	06.04.2021	1,58,41,54,115	1,58,41,54,115	Secured Loan given to CD	1,58,41,54,115	-	No	83.22	-	-	-	-	-
				1,58,41,54,115	1,58,41,54,115	-	1,58,41,54,115	-	-	83.22	-	-	-	-	-

General Notes:-

1. Claims from certain financial creditors have presently not been admitted due to lack of adequate information and / or supporting documentation. As per communication with each of the respective financial creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective financial creditors.
2. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
3. Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.
4. The security interest reflected above in favour of the financial creditors is subject to further review.
5. The security interest reflected above is subject to further substantiation/ modification on the basis of additional evidence or clarification.
6. All the aforesaid claims shall be subject to the findings of the report of the forensic/transaction auditor

Annexure - 4

Name of the Corporate Debtor: Anudan Properties Private Limited; Date of commencement of CIRP: 15/03/2021; List of creditors as on: 29/07/2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of creditor	Identification No.	Details of Claim Received			Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Guarantee	Whether Related Party?	% voting share in CoC					
1	Amsons Steels Private Limited	U28129MH1979PTC021660	09.04.2021	4,83,94,300	4,83,94,300	Secured Loan given to CD	-	No	2.54	-	-	-	-	-
2	Mahesh Shah	AAEPS2265D	09.04.2021	1,74,00,000	1,74,00,000	Secured Loan given to CD	-	No	0.91	-	-	-	-	-
3	Mahesh Shah	AAEPS2265D	09.04.2021	1,74,00,000	1,74,00,000	Secured Loan given to CD	-	No	0.91	-	-	-	-	-
4	Jayant Thorat and Kamlesh Bhatija	ABNPT7547B/ABJPB2092H	22.06.2021	5,35,05,000	1,40,00,000	Secured Loan given to CD	-	No	0.73	-	-	-	3,95,05,000	-
5	Prospective Estate & Realty Logical Solutions Pvt. Ltd	U45203MH2012PTC226126	21.06.2021	4,95,96,200	-	Secured Loan given to CD	-	No	-	-	-	-	4,95,96,200	-
6	Hastimal Jain	AAAPJ6018K	25.06.2021	6,16,34,923	-	Secured Loan given to CD	-	No	-	-	-	-	6,16,34,923	-
7	Alia Khetwani & Ors.	-	-	92,50,000	15,00,000	Secured Loan given to CD	-	No	0.08	-	-	-	77,50,000	-
8	Deepak Kharkar & Jayant Thorat	ABNPT7547B	21.06.2021	89,70,000	26,00,000	Secured Loan given to CD	-	No	0.14	-	-	-	63,70,000	-
9	Jayant Thorat & Ors	ABNPT7547B	22.06.2021	92,50,000	10,00,000	Secured Loan given to CD	-	No	0.05	-	-	-	82,50,000	-
	TOTAL			27,54,00,423	10,22,94,300	-	-	-	5.37	-	-	-	17,31,06,123	-

General Notes:-

1. Claims from certain financial creditors have presently not been admitted due to lack of adequate information and / or supporting documentation. As per communication with each of the respective financial creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective financial creditors.
2. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
3. Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.
4. The security interest reflected above in favour of the financial creditors is subject to further review.
5. The security interest reflected above is subject to further substantiation/ modification on the basis of additional evidence or clarification.
6. All the aforesaid claims shall be subject to the findings of the report of the forensic/transaction auditor
7. The security provided to lenders are in nature of Flats in the proposed projects for which neither mortgage deed is created nor its been registered. Even the loan agreements and/or MOU are not registered.